

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1701

ANSWERED ON:07.03.2011

SCHEME FOR STREET CHILDREN

J Helen Davidson;Jakhar Shri Badri Ram ;Joshi Shri Mahesh

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a): the details of schemes for street/ destitute/ neglected children to provide education and welfare measures during the last three years;

(b): whether the construction of child homes are also provided in such scheme; and

(c): if so, the construction and maintenance of child homes through Non-Governmental Organisations (NGOs) in the country, State-wise?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT(SHRIMATI KRISHNA TIRATH)

(a) to (c): Prior to 2009-10, the Government in the Ministry of Women & Child Development was implementing the plan schemes namely,(i) An Integrated Programme for Street Children; and (ii) A Programme for Juvenile Justice, under which financial assistance were provided to State Governments/UT Administrations, or to voluntary organizations, for establishment and maintenance of Homes/centres for the welfare & rehabilitation of children in difficult circumstances, including street/destitute/neglected children. These schemes have been merged into the centrally sponsored umbrella scheme, namely, 'Integrated Child Protection Scheme (ICPS)' introduced in 2009-10 to provide safe and secure environment for rehabilitation of such children.

The scheme provides financial assistance to State Governments/UT Administrations for setting up of Open Shelters in Urban and Semi-Urban areas for such children. These shelters provide, interalia, age-appropriate education, including life skill education, access to vocational training, bridge education, linkages to the National Open School Programme (NOSP), recreation, food, nutrition, health care, and counseling.

Further, the scheme also provides financial assistance to State Governments/Union Territory Administrations for construction and maintenance of Homes for children in difficult circumstances, either by the States/UTs themselves, or in association with the voluntary organizations. The State-wise details of number of Homes assisted under the scheme during 2009-10 & 2010-11 is annexed.